

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 339 OF 2016 &
IA NO. 736 OF 2016**

Dated: 1st August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Vs.
Real Power Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar for R-1

Mr. C.K. Rai
Mr. Sachin Dubey for R-2

ORDER

At the request of learned counsel for respondent No.1, the matter is adjourned to **25.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**